

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 2435
ANSWERED ON 10/08/2026**

MRTS IN THE BHUBANESWAR-CUTTACK-PURI CORRIDOR

2435. SHRI SUBHASISH KHUNTIA:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether any studies undertaken for development of semi-high-speed rail or Mass Rapid Transit System (MRTS) in the Bhubaneswar-Cuttack-Puri corridor, if so, the details thereof, if not, the reasons therefor;
- (b) the details of projected passenger demand and traffic assessment for the corridor;
- (c) the present status of proposals received or examined for development of such transport systems; and
- (d) the details of support proposed by Government for implementation of such projects and, if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (d): 'Urban planning' is a State subject. Therefore, the respective State Governments/UT Administrations are responsible for planning, initiating and developing MRTS (Mass Rapid Transit System) or RRTS (Regional Rapid Transit System) projects. Central Government considers financial assistance to Metro/RRTS projects based on feasibility of the proposal and availability of resources, as and when posed by the concerned State Governments/UT Administrations. Presently, no Detailed Project Report (DPR) of MRTS or RRTS connectivity for Bhubaneswar-Cuttack-Puri corridor, has been submitted to this Ministry by the State Government of Odisha.
